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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 574/2016

SEELAM KUMAR & ORS ..... Appellants

Through : Mr. Israel Ali, Advocate

versus

M/S OVERNITE EXPRESS LIMITED OVERNITE HOUSE

..... Respondent

Through : Mr. Pradeep Mishra, proxy counsel for  
Mr. Hemant Bakshi, Advocate

**CORAM:**

**HON'BLE MS. JUSTICE HIMA KOHLI**

**ORDER**

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**10.11.2016**

1. Appearance is entered by counsel for the respondent, who states that he is appearing as proxy counsel for Mr. Hemant Bakshi, Advocate who is not in town.
2. *Admit.*
3. List on 6<sup>th</sup> March, 2017 in the category of 'after notice miscellaneous matters', along with RFA No.520/2016.

**HIMA KOHLI, J**

**NOVEMBER 10, 2016**

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